

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 3250 of 2020**

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Sadan Kumar @ Vivek Kumar @ Vivek Kumar Singh  
... Petitioner  
Versus  
The State of Jharkhand ... Opposite Party

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Ankit Vishal, Advocate  
For the State : Mr. Ravi Prakash, Spl. P.P.

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**Order No.02 Dated- 10.09.2020**

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed.

List this case after four weeks.

**(Anil Kumar Choudhary, J.)**

Gunjan-